

(a) whether the Government propose to raise the statutory marriageable age with a view to curbing the growth of population in the country;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) and (c). Question does not arise.

Opening of Polyclinics

3298. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether C.G.H.S. propose to open polyclinics in various locations of Delhi;

(b) if so, the details thereof;

(c) the facilities proposed to be provided in these polyclinics; and

(d) the time by which these are likely to be made operational?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) to (d). Do not arise.

[Translation]

Shortage of Coal

3299. SHRI UPENDRA NATH VERMA: Will the Minister of COAL be pleased to state:

(a) whether there is shortage of coal in many projects of Dhori in Bokaro region of Bihar and the total shortage in this regard is estimated to the tune of 15 lakh tonnes. though the coal stock of lakhs of tonnes is being shown in the accounts of the collieries;

(b) whether almost all the collieries in Dhori area are being forced to pay demurrage worth lakhs of rupees to Railways due to the lack of coal there; and

(c) the total amount of demurrage paid to the Railways by the collieries of Dhori area from March, 1993 to December, 1993?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) to (c). According to information furnished by Coal India Ltd. (CIL), no coal shortages beyond permissible limits have been detected in any of the projects of Dhori area in Bokaro region of Bihar. Further, no demurrage has been paid in this area due to shortage of coal. The demurrage payment during the period March 1993 to December 1993 would be known only after it is finalised through detailed examination by officers of Central Coalfields Ltd. and Eastern Railways.

[English]

Developmental Works in J & K

3300. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether developmental works in the border areas of Poonch and Rajouri districts of Jammu and Kashmir are going on smoothly;

(b) if not, the reasons therefor;

[*Translation*]

(c) the corrective measures taken in this regard;

(d) whether this has led the poor in the regions to migrate to the Pak-occupied Kashmir (POK); and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) and (c). Does not arise.

(d) No, Sir.

(e) Does not arise.

Marketing Plan for Allotment of LPG Agencies and Petrol Retail Outlets

3301. SHRI SANDIPAN BHAGWAN THORAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the marketing plan approved for 1994-95 for allotment of petrol/diesel/retail outlets and LPG agencies in Maharashtra; and

(b) to what extent it would give relief to the consumers?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). Marketing plan for 1994-95 for RO/LPG has not been prepared.

Indo-Pak Border

3302. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the length of the Indo-Pak border and the populated area on the said border;

(b) the length of the Indo-Pak border in the Rajasthan sector and the populated area on the said Sector;

(c) whether incidents of infiltration, smuggling and other illegal activities on this border have come to the notice of the Government recently;

(d) if so, the details thereof;

(e) whether the Government propose to construct a boundary wall on the border to check such activities;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b). The Indo-Pak Border which comprises of the Actual Ground Position Line (AGPL) and the Line of Control (LC) portion of J&K and the International Border (IB) works out to 3144 Kms., out of which 1037 Kms. is in the Rajasthan sector. While settlements extend right up to the border in certain sectors, it is not possible to indicate the exact populated area along the International Border.

(c) and (d). Incidents of infiltration, smuggling and other illegal activities are